

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:1261
ANSWERED ON:26.11.2007
KHESARI DAL
Ahir Shri Hansraj Gangaram

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Government is contemplating to allow the use of Khesari dal in view of shortage of pulses in the country;
- (b) if so, the details thereof;
- (c) whether the Government has received any report from the committee constituted on Khesari dal; and
- (d) if so, the details thereof and action taken thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI KANTILAL BHURIA)

(a) to (d): Expert Committee constituted under the Chairmanship of Agriculture Commissioner, Government of India, to study the issues connected with the ban on Khesari Dal has not submitted its report. Therefore, no decision has been taken on lifting of ban on Khesari Dal.